

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 354/MP/2023

Subject : Petition under Regulation 10 & 18 of CERC (Terms and Conditions for Renewable Energy Certificates for Renewable Energy Generation) Regulation 2022 for grant of Renewable Energy Certificate.

Petitioner : Power Company of Karnataka Limited (PCKL)

Respondent : Grid Controller of India Limited

Date of Hearing : **1.5.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Parties Present : Shri Kailash Chand Saini, GCIL
Shri Abhishek Jain, GCIL
Shri Alok Kumar Mishra, GCIL

Record of Proceedings

None was present on behalf of the Petitioner when the matter was called out.

2. The representative of Respondent, GCIL submitted that Respondent has already filed its reply in the matter.
3. Considering the above, the Commission reserved the matter for order.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**